

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

53(ND)17

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.09.2018.**

**NAME OF THE COMPANY: Sh. Satish Arora and Anr. V/s. A.R.M.I.  
Garment Associates Pvt. Ltd.**


**SECTION OF THE COMPANIES ACT: 241-242**

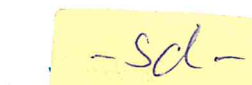
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**Present:** None for the Petitioner.  
None for the Respondent.

**ORDER**

None is present on behalf of the petitioner neither was anyone present on the previous dates i.e., on 9<sup>th</sup> February 2018, 21<sup>st</sup> March, 2018 and 23<sup>rd</sup> April, 2018. As none is present even today, this petition is dismissed in default and for non-prosecution.

  
**(Deepa Krishan)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**

(Dilshad Ali)